

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2747
ANSWERED ON:12.12.2006
PHYSICALLY HANDICAPPED EMPLOYEES
Baxla Shri Joachim

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether physically handicapped employees of Kendriya Vidyalaya Sangathan are entitled for vehicle allowance and other benefits;
- (b) if so, the details thereof;
- (c) whether the teachers presently working in Kendriya Vidyalayas of West Bengal region have been deprived of these facilities;
- (d) if so, the time by which the handicapped teachers are likely to be given their right; and
- (e) the action proposed to be taken against the erring officers/employees responsible therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

- (a) & (b) Yes, Sir. As per Government of India's order dated 3.10.1997, handicapped employees not staying within the campus having the place of work or within one Km. from the place of work are eligible to draw Transport Allowance at double the rate prescribed for normal individuals.
- (c) No, Sir.
- (d) & (e) Do not arise.